

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

TWENTIETH REPORT

(Presented on **23.7.015**)

The Business Advisory Committee held a sitting on Wednesday, the 22nd July, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

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| (1) The Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014.
<i>(Consideration and Passing)</i> | 4 hours |
| (2) The Negotiable Instruments (Amendment) Bill, 2015 - To replace an Ordinance.
<i>(Consideration and Passing)</i> | 2 hours |
| (3) The Repealing and Amending (Fourth) Bill, 2015.
<i>(Consideration and Passing)</i> | 1 hour |
| (4) Discussion and Voting on Supplementary Demands for Grants (General) for 2015-16. | 3 hours |
| (5) Discussion and Voting on Demands for Excess Grants (Railways) for 2012-13. | 4 hours |

NEW DELHI;
22nd July, 2015
Asadha 31, 1937 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.